

Conservation-Cum-Development of Sahariya

†1017. SHRI VIJAY GOEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the reasons for not releasing ₹2590.29 lakh in the year 2012-13 and ₹38.0017 lakh in the year 2013-14 by the Ministry inspite of sanctioning for four years Conservation-Cum-Development (CCD) plan for Sahariya; and

(b) whether the Ministry proposes to release the above said outstanding amount, and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The Ministry has been implementing a 100% Central Sector Scheme *viz.*, “Development of Particularly Vulnerable Tribal Groups” for overall development of Particularly Vulnerable Tribal Groups (PVTGs). Under the Scheme, State Governments submit Conservation-cum-Development (CCD) Plans on the basis of requirement assessed through Baseline Survey. An Expert Committee in the Ministry examines CCD Plans and activities proposed for implementation and approves the Plan. However, funds are released to a State based on the availability of funds in a particular financial year, proportionate to PVTG population of the State *vis-a-vis* PVTG population of the country, receipt of requisite documents etc. During the year 2012-13 and 2013-14 an amount of ₹ 15.00 crore and ₹ 7.00 crore respectively was released to Government of Rajasthan on this basis for development of Saharia PVTGs.

(b) Does not arise, in view of (a) above.

Scheduled Tribes in Jharkhand

†1018. SHRI PREM CHAND GUPTA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the actual assessment of the Scheduled Tribe population has been made in the Scheduled Tribe dominated State of Jharkhand;

(b) if so, the details of the population in the State of Jharkhand, district-wise; and

(c) the schemes which have been run/proposed to be run in the Scheduled Tribe dominated State of Jharkhand by the Central Government at present?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) Registrar General, India, conducts decadal Population Census wherein data is collected on all persons including Scheduled Tribes living in the country at the time of Census. The last Census was conducted in the year 2011. District-wise Scheduled Tribe population and the population in five year age-group-wise in the State of Jharkhand are given in Statement-I and II respectively (*See below*).

(c) The Ministry of Tribal Affairs is running following programmes/schemes for the upliftment of Scheduled Tribes all over India, including the State of Jharkhand:

- (i) Scheme of Construction of Hostels for ST Girls and Boys
- (ii) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas
- (iii) Post-Matric Scholarship for ST students
- (iv) Upgradation of Merit
- (v) Pre-Matric Scholarship for ST students studying in classes IX and X
- (vi) Vocational Training in Tribal Areas (State's component)
- (vii) Rajiv Gandhi National Fellowship for STs
- (viii) Scheme of National Overseas Scholarship for STs
- (ix) Top Class Education for ST students
- (x) Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes
- (xi) Coaching for Scheduled Tribes
- (xii) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- (xiii) Vocational Training in Tribal Areas
- (xiv) Development of Particularly Vulnerable Tribal Groups (PVTGs)
- (xv) Grants-in-aid to STDCCs for MFP Operations
- (xvi) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum

Support Price (MSP) and Development of Value Chain for MFP as a measure of social safety for MFP gatherers

- (xvii) Grants under Article 275(1) of the Constitution of India
- (xviii) Special Central Assistance to Tribal Sub-Plan (SCA to TSP)
- (xix) Development of Tribal Products/Produce [Grants-in-aid to Tribal Cooperative Marketing Development Federation of India Limited (TRIFED)]
- (xx) A new Scheme called 'Van Bandhu Kalyan Yojana' has been proposed by the Ministry of Tribal Affairs and ₹ 100.00 crore (Rupees Hundred crore) have been allocated under the scheme for the year 2014-15. The State of Jharkhand is one of the beneficiary States of the said Scheme.

Statement-I

District-wise Scheduled Tribe population in the State of Jharkhand

Sl. No.	District	ST Population			% of STs in each District
		Total	Male	Female	
1	2	3	4	5	6
1.	Garhwa	205874	104499	101375	15.56
2.	Chatra	45563	23141	22422	4.37
3.	Kodarma	6903	3594	3309	0.96
4.	Giridih	238188	120646	117542	9.74
5.	Deoghar	180962	91012	89950	12.13
6.	Godda	279208	138510	140698	21.26
7.	Sahibganj	308343	153435	154908	26.8
8.	Pakur	379054	186967	192087	42.1
9.	Dhanbad	233119	117256	115863	8.68
10.	Bokaro	255626	129233	126393	12.4
11.	Lohardaga	262734	130814	131920	56.89

1	2	3	4	5	6
12.	Purbi Singhbhum	653923	325989	327934	28.51
13.	Palamu	181208	92577	88631	9.34
14.	Latehar	331096	166427	164669	45.54
15.	Hazaribagh	121768	60796	60972	7.02
16.	Ramgarh	201166	101901	99265	21.19
17.	Dumka	571077	282125	288952	43.22
18.	Jamtara	240489	120035	120454	30.4
19.	Ranchi	1042016	520582	521434	35.76
20.	Khunti	389626	193710	195916	73.25
21.	Gumla	706754	352514	354240	68.94
22.	Simdega	424407	211546	212861	70.78
23.	Pashchimi Singhbhum	1011296	500949	510347	67.31
24.	Saraikela- Kharsawan	374642	187149	187493	35.18
TOTAL		8645042	4315407	4329635	26.21

Source: RGI

Statement-II

*Scheduled Tribe population in five year age-group-wise
in the State of Jharkhand.*

Age-group	ST Population		
	Total	Male	Female
1	2	3	4
All ages	8645042	4315407	4329635
0-4	989863	499626	490237
5-9	1128234	572146	556088

1	2	3	4
10-14	1098861	558683	540178
15-19	837613	428877	408736
20-24	719170	345438	373732
25-29	670020	333890	336130
30-34	575421	282661	292760
35-39	550019	273847	276172
40-44	474792	237987	236805
45-49	419358	214948	204410
50-54	318330	162077	156253
55-59	256377	122432	133945
60-64	256043	118497	137546
65-69	162005	75197	86808
70-74	94923	44590	50333
75-79	35182	16015	19167
80+	36120	17030	19090
Age not stated	22711	11466	11245

Source: RGI

MSP for minor forest produce of tribals

1019. SHRI AAYANUR MANJUNATHA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has decided to set a Maximum Support Price (MSP) for at least ten minor forest produce to provide remunerative prices to tribals; and
- (b) if so, the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) No, Sir.

- (b) Does not arise in view of (a) above.